## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI ORDER

In supersession of earlier orders, the following Committees are hereby re-constituted for all districts with immediate effect:-

## COMMITTEES FOR ALL DISTRICTS & COURT COMPLEXES ACROSS DELHI

JJB Committee for: 1. Jurisdiction of Juvenile Justice Board I & II after constitution of 11 Districts. 2. Weeding out of old record of Juvenile Justice Boards.  Chief Metropolitan Magistrate (West)  Sh. Mohit Sharma, Principal Magistrate, JJB- 1, Kingway Camp  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge, (West)  Sh. Vinod Kumar Principal District & Sessions Judge, (West)  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (East)  Ms. Shallinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (East)  Ms. Shallinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (South)  Principal District & Sessions Judge (East)  Ms. Shall Jain Principal District & Sessions Judge (East)  Sh. Vinal Kumar Yadav Principal District & Sessions Judge (Shahdara)  Sh. Vinal Gogne Addi. Sessions Judge (Shahdara)  Sh. Vishal Gogne Addi. Sessions Judge /Spl.Judge(NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Designation
Board I & II after constitution of 11 Districts.  2. Weeding out of old record of Juvenile Justice Boards.  Committee for inter-se District transfer of the members of the staff.  Committee for inter-se District transfer of the members of the staff.  Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (East)  Ms. Shalinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (Fast)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Addi. Sessions Judge /Spl.Judge(NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Chairperson
Juvenile Justice Boards.  1, Kingway Camp  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge, (East)  Sh. Vinod Kumar Principal District & Sessions Judge, (West)  Principal District & Sessions Judge, (West)  Sh. Vinod Kumar Principal District & Sessions Judge, (West)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (East)  Ms. Shalinder Kaur, Principal District & Sessions Judge (South)  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Addinistrative & Legal Affairs  Advisory Committee.  Advisory Committee.  Advisory Committee.	Member
Committee for inter-se District transfer of the members of the staff,  Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Administrative & Legal Affairs Advisory Committee.  Sh. Sanjay Garg, Principal District & Sessions Judge (East)  Ms. Shalinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (South)  Sh. Sanjay Garg  Principal District & Sessions Judge (East)  Ms. Shalinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (East)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne  Addl. Sessions Judge /Spl.Judge(NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Member
transfer of the members of the staff,  Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(I) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Suspension Review Committee for Administrative & Legal Affairs Advisory Committee.  Administrative & Legal Affairs Advisory Committee.  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg Principal District & Sessions Judge (East)  Ms. Shalinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (Fast)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Addl. Sessions Judge /Spl.Judge(NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Chairperson
Recommendation Committee for the purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Administrative & Legal Affairs Advisory Committee.  Principal District & Sessions Judge (East)  Ms. Shalinder Kaur, Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (Roy)  Sh. Sanjay Garg, Principal District & Sessions Judge (Roy)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (Roy)  Sh. Vishal Gogne  Addl. Sessions Judge /Spl.Judge(NDPS)(East)  Sh. Ankur Jain  Judge Family Court (North-East)	Member
purpose of making recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Suspension Review Committee for reviewing the Suspension orders in respect of Suspended employees.  Suspension Review Committee for reviewing the Suspension orders in respect of Suspended employees.  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge, (East)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shall Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne  Addinistrative & Legal Affairs Advisory Committee.  Sh. Ankur Jain Judge Family Court (North-East)	Member
recommendations to the High Court of the names of suitable candidates for the posts of AO(J) and above as per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Sh. Sanjay Garg Principal District & Sessions Judge (South)  Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge (HQ)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shalinder Kaur, Principal District & Sessions Judge (HQ)  Sh. Sanjay Garg, Principal District & Sessions Judge, (East)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shali Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Addl. Sessions Judge /Spl Judge(NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Chairperson
per Rule 2(13) of the Delhi District Court Establishment Rules, 2012.  Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Sh. Vimal Kumar Yadav Principal District & Sessions Judge, (East)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Addi. Sessions Judge (Shahdara)  Sh. Vishal Gogne Addl. Sessions Judge (NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Member
Suspension Review Committee for reviewing the suspension orders in respect of suspended employees.  Sh. Sanjay Garg, Principal District & Sessions Judge, (East)  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Administrative & Legal Affairs Advisory Committee.  Sh. Ankur Jain Judge Family Court (North-East)	Member
reviewing the suspension orders in respect of suspended employees.  Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (Shahdara) Sh. Vishal Gogne Administrative & Legal Affairs Advisory Committee.  Sh. Ankur Jain Judge Family Court (North-East)	Chairperson
Principal District & Sessions Judge (North-West)  Ms. Shail Jain Principal District & Sessions Judge (Shahdara)  Sh. Vishal Gogne Addi. Sessions Judge (Shahdara)  Sh. Vishal Gogne Addl. Sessions Judge (NDPS)(East)  Sh. Ankur Jain Judge Family Court (North-East)	Member
Ms. Shail Jain Principal District & Sessions Judge (Shahdara) Sh. Vishal Gogne Addil. Sessions Judge /Spl.Judge(NDPS)(East) Sh. Ankur Jain Judge Family Court (North-East)	Member
Administrative & Legal Affairs Addl. Sessions Judge /Spl.Judge(NDPS)(East)  Advisory Committee.  Sh. Ankur Jain Judge Family Court (North-East)	Chairperson
Sh. Ankur Jain Judge Family Court (North-East)	Member
	Member
Sh. Arun Sukhija Addl. Sessions Judge (East)	Member
Sh. Sanjeev Jain, Principal Judge, Family Court, (East)	Chairperson
Sh. Mukesh Kumar Gupta Member Secretary, Delhi State Legal Services Authority, RACC	Member
Sh. Hem Raj, Addl. Sessions Judge (West)	Member
Ms. Neeti Suri Mishra, ACMM (North)	Member

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		Sh. Vinay Kumar Khanna, Principal Judge, Family Court, (West)	Chairpers
		Sh. Vijay Kumar Dhaiya Additional District Judge (North-West)	Membe
_	Recruitment Committee under Rule 2(14), Delhi District Courts	Sh. Lal Singh District Judge, Commercial Court, (South- East)	Membe
7	Establishment Rules.	Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Membe
		Sh. Jay Thareja, ADJ (South-East)	Membe
		Sh. Manish Aggarwal Joint Registrar, High Court of Delhi	Membe
		Deputy Secretary (Legal/CC-II, DSSSB,	Membe
		Deputy Secretary (Exam)DSSSB,	Membe
8 (1).	Selection Committee under Rule 2(15)(b), Delhi District Courts	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West)	Chairper
(2).	Establishment Rules.	Sh. Arun Sukhija Addl. Sessions Judge (East)	Membe
		Ms. Ruby Neeraj Kumar Addi. Chief Metropolitan Magistrate (West)	Membe
	Compassionate Appointments	Sh. Rakesh Pandit, Addl. District Judge (Central)	Chairper
9	Committee to consider the applications of the dependent family members of deceased government servant seeking compassionate appointment on group C/D posts.  Centralized Committee for Library	Sh. Devendra Kumar Sharma, Spl.Judge, (NDPS) (West)	Memb
		Ms. Saumya Chauhan, Addl. District Judge (Central)	Memb
		Sh. Umed Singh District Judge, Comm.Court (Central)	Chairper
		Officer Incharge, Library (Tis Hazari Courts)	Memb
10		Officer Incharge, Library (Karkardooma Courts, Delhi)	Memb
		Officer Incharge, Library (Dwarka Courts, Delhi)	Membe
		Officer Incharge, Library (Saket Courts)	Membe
		Officer Incharge, Library (Rohini Courts, Delhi)	Memb
		Officer Incharge, Library (Patiala House Courts, Delhi)	Membe
		Officer Incharge, Library (Rouse Avenue Courts, Delhi)	Membe
		Deputy Controller of Accounts (Admn) Principal Accounts Office, GNCTD	Ex-Offic

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of the Central District and to submit an update every three months to the Principal District & Sessions Judge HQ.  MACP Screening Committee for employees of all Groups (A,B &C) of financial upgradation under the MACP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MACP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MACP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MACP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MACP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MacP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MacP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MacP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MacP/ACP Scheme  Mise stablishment for grant of financial upgradation under the MacP/ACP Scheme  Mise stablishment for grant of financial District As Sessions Judge (Chairperson (South-East)  Sh. Gurdeep Singh District Judge (Commercial Court) (North-West) Rohini  Sh. Arun Sukhija Addl. Sessions Judge (East)  Sh. Manish Yaduvanshi, Judge, Family Court (East) Member  Chief Metropolitan Magistrate (Central)  Chief Metropolitan Magistrate (West)  Member  Chief Metropolitan Magistrate (West)  Member  Principal District & Sessions Judge (N-E)  Sh. Barart Parashar  Principal District & Sessions Judge (N-E)  Member  Principal District & Sessions Judge (Mac)  Principal District & Sessions Judge (Bat)  Member  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (Nest)  Member  Principal District & S	3			
Sessions Judge (HCs) in Implementation of direction of Horberley High Court in WP No.5868 of Horber High Court in WP No.5868 of No.6NCT of Delhi Member of Horbert to look Into the pay anomaly of officials of all cadres.  Committee to look Into the pay anomaly of officials of all cadres.  Committee to deal with the complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District & &Sessions Judge HQ.  MACP Screening Committee for employees of all Groups (A,B &C,O of this establishment for grant of financial upgradation under the Security North-West) Sh. Gurdeep Singh District Judge (Commercial Court) (North-West) Sh. Gurdeep Singh District Judge (Commercial Court) (North-West) Rohini Sh. Arun Sukhija Add. Sessions Judge (East)  District Court Welfare Committee & Security and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for resolving interest of Gifficulties in District Courts. Sessions Judge (HO) Chairperson Chairperson Chairperson Sh. Manish Yaduvanshi, Judge, Family Court (East) Chief Metropolitan Magistrate (Central) Member Principal District & Sessions Judge (HO) Chairperson Chairperson Sh. Marish Yaduvanshi, Judge, Family Court (East) Member Principal District & Sessions Judge (MAC) Member Principal District	ke	niority of employees of the		Chairperson
1998 titled as Jagdish Rana & Ors. Vs.GNCT of Delhi  Committee to look into the pay anomaly of officials of all cadres.  Committee to deal with the complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District & Sessions Judge HO.  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of shinacial upgradation under the MACP/ACP Scheme  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of Security and giving facility of PSO to the Trial Court Judges in Delhi.  District Court Welfare Committee  Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of Of Delhi.  Committee for better Co-ordination with Govt.of Security and giving facility of PSO to difficulties in District Courts (A)	Se	ssions Judge (HQs) in polementation of direction of		Member
anomaly of officials of all cadres. Committee to deal with complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District & Sessions Judge (Electricity Court)(Central)  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of this estab	15	998 titled as Jagdish Rana & Ors.	Sh. Arun Sukhija	Member
Committee to deal with the complaints against Gazetted and Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District and to submit an update every three months to the Principal District and to submit an update every three months to the Principal District and to submit an update every three months to the Principal District & Sessions Judge (Bectricity Court)(Central)  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of sinancial upgradation under the MACP/ACP Scheme  MS. Renu Bhatnagar Principal District & Sessions Judge (Commercial Court) (North-West) Robini Sh. Arun Sukhija Addl. Sessions Judge (East)  District Court Welfare Committee & Security and giving facilities of Sh. Vishal Singh, ADI (West) Member Addl. Sessions Judge (East)  Sh. Sk. Surinder S. Rathi, District Judge (Commercial Court) (North-West) Robini Sh. Arun Sukhija Addl. Sessions Judge (East)  Sh. Alish Yaduvanshi, Judge, Family Court (East)  Committee for better Co-ordination with Govt.of NCT Chief Metropolitan Magistrate (West) Member Principal District & Sessions Judge (N-E)  Committee for better Co-ordination with Govt.of NCT Chief Metropolitan Magistrate (West) Member Principal District & Sessions Judge (N-E)  Sh. Barart Parashar Principal District & Sessions Judge (N-E)  Sh. Barart Parashar Principal District & Sessions Judge (N-W) Member Principal District & Sessions Judge (N-W) Member Principal District & Sessions Judge (North) Member Principal District	2) (2	ommittee to look into the pay		
Non-Gazetted staff of the Central District and to monitor the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District &Sessions Judge HQ.  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of this establishment for grant of financial upgradation under the MACP/ACP Scheme  MACP/ACP Scheme  Misserial Renu Bhatnagar Principal District & Sessions Judge (Commercial Court) (North-West) Rohini Sh. Arun Sukhija Addl. Sessions Judge (East)  Sh. Surinder S. Rathi, District Judge (Commercial Court) (North-West) Rohini Sh. Arun Sukhija Addl. Sessions Judge (East)  Sh. Surinder S. Rathi, District Judge (Commercial Court) (Shahdara)  Scurity and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Committee for better Co-ordination with Govt.of Sh. Surinder S. Rathi, District & Sessions Judge (HQ)  Chairperson (Shahdara)  Cheif Metropolitan Magistrate (Central) Member Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal District & Sessions Judge (RACC) Member Principal District & Sessions Judge (RACC) Member Principal District & Sessions Judge (RACC) Member Principal District & Sessions Judge (SW) Member Principal District & Sessions Judge (West) Member Principal District & Sessions Judge (SW) Member Principal District & Sessions Judge (SHD) Member Principal District & Session	$\neg$	Committee to deal with the		
District and to nontror the progress of enquiries pertaining to the staff of the Central District and to submit an update every three months to the Principal District &Sessions Judge HQ.  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme  MACP/ACP Scheme  Miss Renu Bhatnagar Principal District & Sessions Judge (South-East)  MacP/ACP Scheme  Miss Renu Bhatnagar Principal District & Sessions Judge (South-East)  MacP/ACP Scheme  Miss Renu Bhatnagar Principal District & Sessions Judge (South-East)  Member (South-East)  Member Scouth-East)  Member Scouth-East Scou		Non-Gazetted staff of the Central	Sh. Vishal Singh, ADJ (West)	Member
an update every three months to the Principal District &Sessions Judge HQ.  MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme  MACP/ACP Scheme  Misserial District & Sessions Judge (South-East)  District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Committee for resolving inter-se difficulties in District Courts.  Massers Principal District & Sessions Judge (Mest)  Principal District & Sessions Judge (Nest)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (Nest)  Pr	12	of enquiries pertaining to the staff	Sh. Vikrant Vaid, Special Judge	Member
MACP Screening Committee for employees of all Groups (A,B &C) of this establishment for grant of financial upgradation under the MACP/ACP Scheme  MACP/ACP Scheme  District Court Welfare Committee & Scholini Sh. Arun Sukhija Addl. Sessions Judge (Commercial Court) (North-West) Rohini Sh. Arun Sukhija Addl. Sessions Judge (East)  Arun Sukhija Addl. Sessions Judge (East)  Sh. Surinder S. Rathi, District Judge (Commercial Court) (Shahdara)  Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of Of Delhi.  Committee for better		an update every three months to the Principal District &Sessions		
financial upgradation under the MACP/ACP Scheme  Sh. Gurdeep Singh District Judge (Commercial Court) (North-West) Rohini Sh. Arun Sukhiji Addi. Sessions Judge (East)  District Court Welfare Committee & Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Coordination with Govt.of of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Of NCT, Delhi  Sh. Pawan Singh Rajawat , ADJ (West)  Principal District & Sessions Judge (RaCC)  Principal District & Sessions Judge (RaCC)  Principal District & Sessions Judge (South)  Member Member Of North Delhi Strict & Sessions Judge (North)  Principal District & Sessions Judge (North)	1	MACP Screening Committee for employees of all Groups (A,B &C) of	Principal District & Sessions Judge	Chairperson
District Court Welfare Committee   Sh. Surinder S. Rathi, District Judge (East)   Chairperson (Shahdara)   Chief Metropolitan Magistrate (Central)   Member	13	financial upgradation under the	Sh. Gurdeep Singh District Judge (Commercial Court)	Member
District Court Welfare Committee & Sh. Surinder S. Rathi, District Judge (Commercial Court) (Shahdara)  Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Committee for better Co-ordination with Govt.of NCT of Delhi.  Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi  Sh. Pawan Singh Rajawat , ADJ (West)  Principal District & Sessions Judge (Bast)  Principal District & Sessions Judge (Bast)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (Nest)			Sh. Arun Sukhija	Member
Committee to look into the issue of Security and giving facility of PSO to the Trial Court Judges in Delhi.  Chief Metropolitan Magistrate (Central)  Chief Metropolitan Magistrate (West)  Chief Metropolitan Magistrate (West)  Chief Metropolitan Magistrate (West)  Chief Metropolitan Magistrate (West)  Chairpersor  Sh. Virender Kumar Bansal  Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar  Principal Secretary (Law Justice & Legislative  Affairs, Govt of NCT, Delhi  Sh. Pawan Singh Rajawat , ADJ (West)  Member  Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (Sest)  Member  Principal District & Sessions Judge (SHD)  Principal District & Sessions Judge (SHD)  Member  Principal District & Sessions Judge (SHD)  Member  Principal District & Sessions Judge (SHD)  Member  Principal District & Sessions Judge (North)			Sh. Surinder S. Rathi, District Judge (Commercial Court)	Chairperson
the Trial Court Judges in Delhi.  Chief Metropolitan Magistrate (Central)  Chief Metropolitan Magistrate (West)  Member  Chief Metropolitan Magistrate (West)  Principal District & Sessions Judge (HQ)  Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi Sh. Pawan Singh Rajawat , ADJ (West)  Member  Principal District & Sessions Judge (HQ) Principal District & Sessions Judge (N-W) Principal District & Sessions Judge (N-W) Principal District & Sessions Judge (South) Principal District & Sessions Judge (South) Principal District & Sessions Judge (West) Principal District & Sessions Judge (West) Principal District & Sessions Judge (North)	14	Committee to look into the issue o	f Sh. Manish Yaduvanshi,	Member
Committee for better Co-ordination with Govt.of of Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Committee for better Co-ordination with Govt.of of Delhi.  Committee for continuous management of Delhi.  Committee for resolving inter-se difficulties in District Courts.  Committee for District Courts Sessions Judge (Newst)  Principal District Courts S		the Trial Court Judges in Delhi.	Chief Metropolitan Magistrate (Central)	Member
Committee for better Co-ordination with Govt.of NCT of Delhi.  Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi Sh. Pawan Singh Rajawat , ADJ (West)  Member  Principal District & Sessions Judge (HQ)  Principal District & Sessions Judge (East)  Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (Sw)  Member  Principal District & Sessions Judge (North)  Member  Principal District & Sessions Judge (North)		·		
Committee for better Co-ordination with Govt.of of Delhi.  Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)  Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi Sh. Pawan Singh Rajawat , ADJ (West)  Member  Principal District & Sessions Judge (HQ) Principal District & Sessions Judge (East) Principal District & Sessions Judge (RACC) Principal District & Sessions Judge (South) Principal District & Sessions Judge (South) Principal District & Sessions Judge (West) Principal District & Sessions Judge (West) Principal District & Sessions Judge (North)	-		Principal District & Sessions Judge (HQ)	Chairpersor
Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative Affairs, Govt of NCT, Delhi Sh. Pawan Singh Rajawat , ADJ (West)  Member  Principal District & Sessions Judge (HQ) Principal District & Sessions Judge (East)  Principal District & Sessions Judge (N-W) Principal District & Sessions Judge (RACC) Principal District & Sessions Judge (South) Principal District & Sessions Judge (West)  Member  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (South) Principal District & Sessions Judge (North) Principal District & Sessions Judge (North) Principal District & Sessions Judge (North) Principal District & Sessions Judge (SE)  Member		Committee for better	Sh. Virender Kumar Bansal	Member
Sh. Pawan Singh Rajawat , ADJ (West)  Principal District & Sessions Judge (HQ)  Principal District & Sessions Judge (East)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (ShD)  Principal District & Sessions Judge (North)	15	(D. U.)	Sh. Bharat Parashar Principal Secretary (Law Justice & Legislative	
Principal District & Sessions Judge (Fast)  Principal District & Sessions Judge (East)  Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (North)			Sh. Pawan Singh Rajawat , ADJ (West)	Member
Principal District & Sessions Judge (East)  Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (South)  Principal District & Sessions Judge (SW)  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (SW)  Principal District & Sessions Judge (SW)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (NE)  Principal District & Sessions Judge (NE)  Member	-		Principal District & Sessions Judge (HQ)	Chairpersor
Principal District & Sessions Judge (N-W)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (RACC)  Principal District & Sessions Judge (South)  Member  Principal District & Sessions Judge (South)  Member  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (SHD)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (SE)  Member	-		Principal District & Sessions Judge (East)	
Committee for resolving inter-se difficulties in District Courts.  Principal District & Sessions Judge (South)  Member	. 16	1	Principal District & Sessions Judge (N-W)	
Committee for resolving difficulties in District Courts.  Principal District & Sessions Judge (SW)  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (SHD)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (SE)  Member			Principal District & Sessions Judge (RACC)	
Committee for resolving difficulties in District Courts.  Principal District & Sessions Judge (West)  Principal District & Sessions Judge (SHD)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (NE)  Member  Principal District & Sessions Judge (NE)  Member			Principal District & Sessions Judge (South)	
difficulties in District Courts.  Principal District & Sessions Judge (SHD)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (NE)  Member  Principal District & Sessions Judge (NE)  Member			Principal District & Sessions Judge (SW)	
Principal District & Sessions Judge (SHD)  Principal District & Sessions Judge (North)  Principal District & Sessions Judge (NE)  Member  Principal District & Sessions Judge (SE)  Member			Principal District & Sessions sauge (17	
Principal District & Sessions Judge (Not III)  Principal District & Sessions Judge (NE)  Member  Principal District & Sessions Judge (SE)  Member			Principal District & Sessions Judge (SHD)	
Principal District & Sessions Judge (NE)  Principal District & Sessions Judge (SE)  Member			Principal District & Sessions Judge (North)	
Principal District & Sessions Judge (3L)				_
Principal District & Sessions Judge (ND) Member		1		

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1		Sh. Umed Singh District Judge, Comm.Court (Central)	Chairperson
7	Litigation Committee.	Sh. Pawan Singh Rajawat Addl. District Judge (West)	Member
	,	Sh. Alok Shukla Addl. District Judge (Central)	Member
	Eunctional Pay Scale Rs 5400	Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum- Special Judge (PC Act) (CBI) Rouse Avenue	Chairperson
		Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Member
		Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue	Member
19	Committee to look into the matter of grant of advance increments for acquiring	Sh. Vimal Kumar Yadav, Principal District & Sessions Judge (North-West)	Chairperson
	qualification of LL.B/LL.M. by Officials/ Officers.	Sh. Vijay Kumar, Dahiya Additional District Judge (North-West)	Member
20	Centralized Computerization Committee.	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District Court.	Chairperson
		Officer In-charge (Computers) Central District, Ex-Officio Member	Member
		Officer In-charge (Computers) North West District, Member	Member
		Officer In-charge (Computers) South District, Ex-Officio Member	Member
		Officer In-charge (Computers) South-West District, Ex-Officio Member	Member
		Officer In-charge (Computers) East District, Ex-Officio, Member	Member
		Officer In-charge (Computers) New Delhi District, Ex-Officio, Member	Member
		Officer In-charge (Computers) Rouse Avenue District, Ex-Officio Member	Member
		Sh. Sunil Chaudhary, Addl. District Judge (North-West)	Member
		Sh. Sunil Kumar Sharma, ASJ (West) District, Tis Hazari Courts, Delhi	Member
		Sh. Gaurav Sharma, Metropolitan Magistrate, (Central)	Member
		DDO, Central District Tis Hazari Courts, Delhi, Ex-Officio Member	Member
		Dy. Controller of Accounts, Ex-Officio Member (to be nominated by Dy. Controller of Accounts Govt. of NCT of Delhi)	Member
21	Co-ordination Committee for the Delhi District Courts to prepare the		Chairperso
	Disaster Management Plans for court buildings in each District Court Complex.	Chairperson, Disaster Management	Member
		Chairperson, Disaster Management Committee (Rohini)	Member

		Chairperson, Disaster Management Committee (KKD)	Member
		Chairperson, Disaster Management Committee Dwarka)	Member
		Chairperson, Disaster Management Committee (Saket)	Member
	1	Chairperson, Disaster Management Committee (ND)	Member
1	Auction of condemned	Sh. Murari Prasad Singh, Judge Family Court (Central)	Chairperson .
	Vehicles.	Sh. Lovleen, PO-MACT (Central)	Member
		Sh. Vikrant Vaid, ASJ (Electricity) (Central)	Member
23	subject as regard the applicability of Central Civil Services (Fixation of Pay of Re-employed Pensioners) Orders, 1986	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North-West)	Chairperson
	the committee shall also look into the	Sh. Vinod Kumar, Principal District & Sessions Judge (West)	Member
	officials for the pay fixation of re-	Dr. Kamini Lau, District Judge, Comm. Court (Central)	Member
24	Committee for weeding out of Records to submit comprehensive	Sh. Virender Kumar Bansal Principal District & Sessions Judge (N-E)	Chairperson
	report as to what is the time period for preservation of records under	Sh. Vishal Gogne, ASJ, Spl.Judge, (NDPS)(East)	Member
	the Rules, the status of weeding out of records including the year- wise	Sh. Hasan Anjar, ASJ, POCSO (East)	Member
	pendency of cases lying in the Record Rooms, which are yet to be weeded out	Sh. Arul Varma, ASJ Special Judge (NDPS) (South-East)	Member
25	Committee for Police Verification Report in respect of post of PA/	Ms. Madhu Jain, Principal District & Sessions Judge (North)	Chairperson
	Senior PA, Junior Judicial Assistant,Peon/Orderly/Dak,Peon,	Sh. Neeraj Gaur, ASJ (North-West)	Member
	Chowkidar Book Binder & Sweeper etc. & for preparing SOP for verification of credentials/testimonials of candidates.	Sh. Shivaji Anand, ASJ (North)	Member
26	Protocol Committee for implementation	Principal District & Sessions Judge (HQ)	Chairperson
	of Standard Operating Procedure for Resolution of Complaints Grievances and Requisitions of Former Judicial	Ms. Hemani Malhotra, District Judge Comm.Court (West)	Member
	Officers and of Dependents of Deceased Judicial Officers	Sh. Lovleen, PO-MACT-02 (Central)	Member
		Sh. N.P. Kaushik, Officer of DHJS (Retd.)	Member
27	Committee for optimization of Branches, Cells, Seats and Staff.	f Sh. Ajay Singh Shekhawat, ADJ (Central)	Chairperson
L		Sh. Pawan Singh Rajawat, ADJ (West)	Member
28	Committee to ascertain infrastructure and staff for agenda No.4 of Minutes of Meeting dated 24.02.2021 of the	Sh. Gurdeep Singh, District Judge (Commercial Court) (North-West) Rohini	Chairperson
	Rules Committee U/s 123 CPC.	Sh. Lovleen, PO-MACT (Central)	Member

Sh. Lovleen, PO-MACT (Central)





29 6	Committee for Centrally Sponsored	GL D. W. Lain	Chairperson
	Scheme for Fast Track Special Courts	Sh. Pawan Kumar Jain Chairman (IT & Digitization) Delhi District	
	for the management of funds received	Courts.	
f	for the scheme	Sh. Hem Raj, Addl. Sessions Judge(West)	Member
		Sh. Sunil Kumar Sharma , ASJ (West)	Member
30	Committee for identification of cases	Sh. Pawan Kumar Jain	Chairperson
	having historical/ Public importance	Chairman (IT & Digitization) Delhi District	
	decided by Delhi District Judiciary and	Courts.	
k	collection of its record	Sh. Rakesh Pandit, Addl. District Judge	Member
		(Central)	*
		Sh. Ankur Jain, Judge, Family Court	Member
		(North-East) KKD	
		Sh. Pawan Kumar Jain, Chairman	Chairperson
		(IT & Digitization) Delhi District Courts.	
31	Centralized Digitization Committee.	The Officer In-charge/ Nodal Officer	Member
- 1		Central/West District, Tis Hazari Courts, Delhi	
		dealing with Digitization matters	
		The Officer In-charge/ Nodal Officer	Member
	1	East/Shahdara/ North-East District,	
		Karkardooma.Court, Delhi dealing with	
		Digitization matters  The Officer In-charge/ Nodal Officer	Member
		South-West District, Dwarka Court, Delhi,	Member
		dealing with Digitization matters	
	,	The Officer In-charge/ Nodal Officer	Member
		South/South-East District, Saket Court, Delhi	
	e e	dealing with Digitization matters	
		The Officer In-charge/ Nodal Officer	Member
		North/North-West, Rohini Court, Delhi dealing	•
	w	with Digitization matters	
		The Officer In-charge/ Nodal Officer	Member
	×	New Delhi District, dealing with	
	10	Digitization matters	
	a a	The Officer In-charge/Nodal Officer, Rouse	Member
		Avenue Court Complex, Delhi dealing with	
		Digitization matters.	Canian maget to
32	Staff Training Committee		Senior most to be
		The Officer In-charge, Administration-II	Chairperson
		The Officer In-charge, Admnistration-III	other to be
		Ms. Colette Rashmi Kujur, Addl. District Judge (Central)	Members
		(contai)	
33	Screening-cum-Selection Committee.	Sh. Atul Krishna Aggarwal	Chairperson
		Addl. Sessions Judge (Spl.FTC) (Central)	
		Ms. Rajni Ranga	Member
		Addl. Chief Metropolitan Magistrate-01	
		(Central)	
		Ms. Ruby Neeraj Kumar	Member
		Addl. Chief Metropolitan Magistrate (West)	Meninei
34	Sub-Committee for creation of Lok		Chairperson
J4	Adalat Module on Virtual Traffic		
	Courts.	Sh. Sushant Changotra, Special Secretary,	Special
		DLSA, Patiala House Courts Complex	Invitee
		Sh. Abhilash Malhotra, Joint Registrar (Judicial)	Member
		(CPC) Central Project Co-ordinator-High Court	
	i .	of Delhi	
	a #	Sh. Siddhartha Malik, Chief Metropolitan Magistrate (Central)	Member

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	Sh Pranav Joshi, MM-03 (North)	Member
	Ms. Arjinder Kaur, Judge-Virtual Court- Central District (NBT Challans)	Member
	Director, Directorate of Prosecution, Tis Hazari Courts, Delhi	Member
	Sh. S.K. Singh, DCP-HQ-II (Traffic), Police Headquarters, N. Delhi	Member
×	Sh. Yogesh Kumar, In-charge, IT Cell- Delhi District Courts	Member
of conveyance		Chairperson
serving of	Sh. Atul Krishna Aggarwal Addl. Sessions Judge (SFTC) (Central)	Member
s/Notices etc.	Sh. Mridul Gupta Administrative Civil Judge (Central)	Member
		Chairperson
mployees (ex-	Sh. Anuj Aggarwal, ASJ (South-East)	Member
officials).	Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East)	Member
k into matter of the Employees.	Ms. Charu Aggarwal Judge, Family Court (West)	Chairperson
	Ms. Harleen Singh Addl. Sessions Judge (POCSO) (West)	Member
	Ms. Ankita Lal Addl. Sessions Judge (FTSC) (RC) (West)	" Member
sh the information	Ms. Neetu Sharma, MM (Virtual Traffic Court) Central	Chairperson
olicy	Mr. Azad Sehrawat, MM (Virtual Traffic Court) Central	Member
in respect 6 titled	Sh. Arun Sukhija, Addl. Sessions Judge, (East)	Chairperson
as Narender Singh & Ors. Vs. The District & Sessions Judge (Hqs), Tis Hazari Court, Delhi	Sh. Arun Kr. Garg, Addl. District Judge (Central)	Member
irt, Deilii	Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl. FTC (Central)	Member
k into the issue as otion of Group-D eated as ' Fresh	Sh. Vinod Kumar, Principal District & Sessons Judge (West)	Chairperson
Or 'Promotion'	Sh. Ajay Gulati-I, ADJ (West)	Member
	Sh. Ankur Jain, Judge Family Court, North-East	Member
	Sh. Manish Khurana, ASJ (West)	Member
	Sh. Gajender Singh Nagar, ASJ, SC-RC (East)	Member
sistant on relaxation		Chairperso
ria of permissible ng 04% to 10%	Sh. Ajay Singh Shekhawat, Additional District Judge-04, (Central)	Member
	of conveyance to Process Servers serving of s/Notices etc.  ommittee/ Review the cases of ibid mployees (ex-  k into matter of the Employees.  ch the information olicy  e in respect 6 titled 2 Ors. Vs. Ons Judge Jurt, Delhi  k into the issue as obtion of Group-D eated as ' Fresh or 'Promotion'  or Conducting Skill sistant on relaxation ria of permissible	Courts, Delhi Sh. S.K. Singh, DCP-HQ-II (Traffic), Police Headquarters, N. Delhi Sh. Yogesh Kumar, In-charge, IT Cell-Delhi District Courts  ascertain the of conveyance to Process Servers serving of S/Notices etc.  Sh. Hem Raj Addl. Sessions Judge (West) Sh. Atul Krishna Aggarwal Addi. Sessions Judge (SFTC) (Central) Sh. Mridul Gupta Administrative Civil Judge (Central)  Ms. Shalinder Kaur Principal District & Sessions Judge (South) Sh. Anuj Aggarwal, ASJ (South-East) Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East) Sh. Arul Varma, ASJ, Special Judge (NDPS), (South-East) Ms. Charu Aggarwal Judge, Family Court (West) Ms. Harleen Singh Addl. Sessions Judge (POCSO) (West) Ms. Ankita Lal Addl. Sessions Judge (FTSC) (RC) (West) Ms. Neetu Sharma, MM (Virtual Traffic Court) Central  Mr. Azad Sehrawat, MM (Virtual Traffic Court) Central  Mr. Azad Sehrawat, MM (Virtual Traffic Court) Central Sh. Arun Sukhija, Addl. Sessions Judge, (East) Sh. Arun Kr. Garg, Addl. District Judge (Central) Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl. FTC (Central) Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl. FTC (Central) Sh. Atul Krishna Aggarwal, Addl. Sessions Judge, Spl. FTC (Central) Sh. Anun Kr. Garg, Addl. District Judge (Central) Sh. Anun Kr. Garg, Addl. District Judge (Pocson) Sh. Ajay Gulati-I, ADJ (West) Sh. Ankur Jain, Judge Family Court, North-East Sh. Manish Khurana, ASJ (West) Sh. Gajender Singh Nagar, ASJ, SC-RC (East)  Tr. Conducting Skill Islatant on relaxation ria of permissible Sh. Ajay Singh Shekhawat,

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	. · · · · ·	Sh. Pawan Kr. Jain, DHJS/Chairman IT & Digitization/Centralized Computer Commttee	Chairperson
42	Committee of District Judges for Implementation & Migration to CIS 4.0	Sh. Sudhanshu Kaushik, ADJ+Wakf Tribunal (New Delhi)	Member
		Sh. Arul Varma, ASJ/Spl.Judge (NDPS), South- East,	Member
		Sh. Sunil Kr. Sharma, ASJ (West)	. Member
Ke.	,	Sh. Visvesh, MM (NI-ACT) (Central)	Member
		Sh. Ankur Panghal, MM (Shahdara), KKD	Member
43	Committee for implementation of	Sh. Ashwani Kr. Sarpal, Sp. Judge (PC-Act) (CBI), RACC	Chairperson
	"Bail Orders sharing Module on E-Prison Platform.	Sh. Mukesh Kumar Gupta, Member Secretary, DSLSA, RACC	Member
1		Sh. Sanjay Sharma-II, ASJ (Central)	Member
		Ms. Kiran Bansal, ASJ (Shahdara)	Member
	,	Sh. Sanjeev Kr. Singh, ASJ (South)	Member
		Sh. Shailender Malik, ASJ, (New Delhi)	Member
		Sh. Gautam Manan, ASJ (South-West)	Member
		Sh. Pulastya Pramachala, ASJ, (North-East)	Member
		Sh. Satish Kumar, ASJ (North)	Member
		Ms. Deepali Sharma, ASJ (East)	Member
		Sh. Sonu Agnihotri, ASJ, (South-East)	Member
		Sh. Neeraj Gaur, ASJ (North-West)	Member
		Ms. Shivali Sharma, ASJ (West)	Member
		The Registrar (FASTER Cell), Delhi High Court	Member
	٠	The Suptd., Prison Headquarter, Tihar Jail, Delhi	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(NAROTTAM KAUSHAL)

Principal District & Sessions Judge (HQs)

2 2 MAY 2023

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Subject:- Re-constitution of Committees.

Copy forwarded for information & necessary action to:-

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Principal District & Sessions Judges, all court complexes Delhi/New Delhi/Rouse Avenue.
- 3. The Principal Judge, Family Courts (Hqs), Dwarka, New Delhi.
- 4. The Officers concerned.
- 5. Sh. Deepak Dabas, Addl. District Judge, North, Rohini Court, Delhi.
- 6. Ms. Jasjeet Kaur, PO-MACT, North-West, Rohini, Delhi.
- 7. Sh. Rajinder Kumar, ADJ, North-West, Rohini, Delhi.
- 8. Ms. Poorva Mehra, Metropolitan Magistrate, South-East, Delhi.
- 9. AO(J)/Branch In-Charge,, all the branches (Central) Tis Hazari Courts, Delhi.
- 10. The PS to the undersigned.
- 11. The DCA (Admin) Principal Accounts Officer, GNCT of Delhi.
- 12. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
  - 13. The R&I Branch (Central) for uploading on LAYERS.

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Principal District & Sessions Judge (HQs)

Delhi